

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:556  
ANSWERED ON:25.02.2010  
PRE-ENROLMENT TRAINING FOR LAWYERS  
Ramasubbu Shri S.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether any proposal is under consideration of the Government to reintroduce pre-enrolment training for lawyers;
- (b) if so, the details thereof and the number of the lawyers likely to be benefited annually under the scheme; and
- (c) the time by which the above proposal is likely to be introduced?

**Answer**

MINISTER OF LAW AND JUSTICE(DR. M. VEERAPPA MOILY)

- (a) No Sir.
- (b) and (c) Does Not arise.